

**MINISTRY OF TOURISM (DEPARTMENT OF TOURISM)  
TOURIST OFFICES OF GOVERNMENT OF INDIA JUNIOR  
HINDI TRANSLATOR RECRUITMENT RULES, 1990**

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**SCHEDULE 1 :- SCHEDULE**

**MINISTRY OF TOURISM (DEPARTMENT OF TOURISM)  
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HINDI TRANSLATOR RECRUITMENT RULES, 1990**

<sup>1</sup> Published in the Gazette of India, Pt. II. Sec. 3 (i), dated 15th September, 1990 (w.e.f. 15th September, 1990). In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Junior Hindi Translator, in the Tourists Offices of Government of India in the Ministry of Tourism (Department of Tourism), namely:-

**1. Short title and commencement :-**

(1) These rules may be called the Ministry of Tourism (Department of Tourism) Tourist Offices of Government of India. Junior Hindi Translator Recruitment Rules, 1990.

(2) They shall come into force on the date of their publication in the Official Gazette.

**2. Number of posts, classification and scale of pay :-**

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule annexed to these rules.

**3. Method of recruitment, age limit and other qualifications, etc :-**

The method of recruitment, age limit, qualifications and other matters relating to the said post shall be as specified in columns 5 to 14 of the said Schedule,

**4. Disqualification :-**

No person-

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

**5. Power to relax :-**

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may by order, for reasons to be recorded in writing and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

**6. Savings :-**

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided For the Scheduled Castes. Scheduled Tribes. Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

Name of post	Number of post	Classification	Scale of pay
1	2	3	4
Junior Hindi	Three *( 1990)	General Central Service	Rs. 1400-40-
Translator.	*Subject to variation	Group 'C' Non-Gazetted	1800-EB-5-
	dependent on workload.	Non-Ministerial.	2300.
Whether selection	Whether benefit to	Age limit for	Educational and other
post or non-	added years of	direct recruits.	qualifications

sele	service		required
ction post.	admissible under		for direct recruits.
	CCS (Pension) Rules.		